(2) of section 6 of the Additional Duties of Excise (Goods of Special Importance) Act, 1957, a copy of Ministry of Finance (Department of Economic Affairs) Notification S.R.O. No. 184, dated the 10th January, 1958, publishing the Additional Duties of Excise (Distribution) Rules, 1958. [Placed in Library, See No. LT-586/58.]

TAX ON RAILWAY PASSENGER FARES (DISTRIBUTION) RULES, 1958

SHRI B. R. BHAGAT: Sir, I also beg to lay on the Table, under sub-section (2) of section 6 of the Estate Duty and Tax on Railway Passenger Fares (Distribution) Act, 1957, a copy of the Ministry of Finance (Department of Economic Affairs) Notification S.R.O. No. 185, dated the 10th January, 1958, publishing the Tax on Railway Pas-sanger Fares (Distribution) Rules, 1958. [Placed in Library, See No. LT-587/58.]

THIRD REPORT OF THE PUBLIC ACCOUNTS COMMITTEE (1957-58) ON THE ACCOUNTS OF DAMODAR VALLEY CORPORATION

SHRI R. M. DESHMUKH (Bombay): Sir, I beg to lay on the Table a copy of the Third Report of the Public Accounts Committee (1957-58) on the Audit Reports on the Accounts of the Damodar Valley Corporation for the years 1954-55 and 1955-56.

STATEMENT ON GOVERNMENT BUSINESS

THE MINISTER OF PARLIAMENTARY AFFAIRS (SHRI SATYA NARAYAN SINHA): Sir, with your permission, may I make a brief statement on the business of this House during the current week? The Minister of Education proposes to reply to today's debate on the Report of the University Grants Commission, after the Question Hour on April 23. Thereafter, the Appropriation (No. 2) Bill, 1958, as passed by Lok Sabha, will be taken into consideration. A message from Lok Sabha | with regard to this Bill is expected to be transmitted to this House during j

the course of the day. It is proposed that this Bill be discussed on April 23 and 24 and if the House so desires the discussion could continue on Tuesday, April 29.

The Finance Bill, 1958 will also come up before the House for consideration on Saturday, April 26 and discussion on it will continue till Monday, April 28. This means that the Finance Bill" will be returned to Lok Sabha a day earlier than the Appropriation Bill.

REFERENCE TO CHOLERA EPIDEMIC IN CALCUTTA

SHRI BHUPESH GUPTA (West Bengal): May I know whether it would be possible for us to have some time to take up the discussion on the serious cholera epidemic that has broken out in Calcutta today? This is affecting the economy of the country and it has very serious reprecus-sions on the whole country. In view of that I would request Government to at least set apart some time for discussion of this serious issue.

EXTENSION OF TIME FOR PRE-SENTATION OF REPORT OF JOINT COMMITTEE OF THE HOUSES

SHRI P. N. SAPRU (Uttar Pradesh) • Sir, I beg to move:

"That the time appointed for the presentation of the Report of the Joint Committee of the Houses on the Bill to provide for the eviction of unauthorised occupants from public premises and for certain incidental matters be extended up to Friday, the 2nd May, 1958."

MR. CHAIRMAN: The question is:

"That the time appointed for the presentation of the Report of the Joint Committee of the Houses on the Bill to provide for the eviction of unauthorised occupants from public premises and for certain incidental matters be extended up to Friday, the 2nd May, 1958.

The motion was adopted.